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सत्यमेव जयते

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## C I R C U L A R

In continuation to this office Circular NO. CG/GE/2009/170 dated 17.3.2009 all Patents and Trade Marks Advocates and Practitioners of various High Courts and Supreme Courts who are also appearing before the Controllers/Registrars will be issued Identity Card . They are requested to hand over two colour passport size photograph along with Bar Council registration number for issuance of Identity card. Such advocates/practitioners should produce the I.D. card issued by this office to the Security personnel at the time of entering the IPO premises.

(P.H.Kurian)

Controller General of Patents, Designs and Trade Marks

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2. Head of Office, PIS, Nagpur
- ✓ 3. Shri K.S.Kardam, Deputy Controller of Patents, & Designs, PO, New Delhi  
for hosting it in the IPO website

Dr. K.S. Kardam P.C.

31/03/09

